

I have carefully gone through the vacancy circular / advertisement and am well aware that the Bio-Data duly supported by documents submitted by me will also be assessed by the Selection Committee at the time of selection for the post.

Signature of the Candidate

Address

Contact No & email ID:-

Date:-

Office of the.....

**Certificate to be furnished by the employer/Head of Office/Forwarding Authority**

1. Certified that particulars furnished by Shri/Smt/Km ..... found correct and he/she possesses educational qualifications and experience mentioned in the circular.

**Also certified that:**

- (a) There is no vigilance case pending / contemplated against him/her.
- (b) Copies of ACRs for the last 5 years duly attested on each page by an officer of the rank of Under Secretary to the Government of India are enclosed.
- (c) His integrity is beyond doubt.
- (d) No major / minor penalties has been imposed on him during the last 10 years/list of major/minor penalties imposed on him/her during the last 10 years is enclosed.
- (e) This office has no objection to his/her selection, he/she will be immediately relieved to take charge of the assignment.

***{Strike out which is not applicable}***

Dated.....

Place-.....

Signature  
Name & Designation of the employer  
(With Seal)  
Tel No.  
Official email id:-